Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 14 of 2011, 27 of 2011
& I.A. No. 42 of 2011

Dated: 1st February, 2012

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Appeal No. 14 of 2011

Bihar Industries Association .... Appellant (s)

Versus

Bihar Electricity Regulatory Commission … Respondent (s)

Appeal No. 27 of 2011 &
IA No. 42 of 2011

Kalyanpur Cement Limited …. Appellant (s)

Versus

Bihar Electricity Regulatory Commission & Ors. .... Respondent (s)

Counsel for the Appellant (s) :
(In Appeal No. 14 of 2011) Mr. Suraj Sandalshi
(In Appeal No. 27 of 2011) Mr. Apoorva Misra

Counsel for the Respondent (s) :
(In Appeal Nos. 14 of 2011 & 27 of 2011) Mr. Kailash Vasdev, Sr. Adv.,
Mr. Mohit Kr. Shah &
Ms. Shilpi Shah for R-2
Mr. T. Pandey
Mr. S. Haque for R-1

ORDER

Heard learned counsel for the parties. Learned counsel for the State Commission adopts the arguments of respondent no.2.

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